Resolution Professional: ARUN KAPOOR IBBI Registration No. IBBI/IPA-003/IP-N00030/2017-18/10230 Name of the corporate debtor:SHALIBHADRA COTTRADE PRIVATE LTD; Date of commencement of CIRP:OCTOBER22,2019.; List of operational creditors (Government dues)

(Amount in Rs.)

SI.	Details of Claimant			Details of claim received			
No.	Depart ment	Government	Identifi cation No.	Date of receipt		Amount of claim admitted	Nature of claim
	1 Asst. Comm Income Tax	Central		27.11.2019	426179	426179	Unsecured
	1 Total				426179	426179	0

## t of creditors as on: OCTOBER29,2020.

Details or	f claim admitted		Amount of	Amount of any	Amount of claim	
Amount covered	Amount covered	Whether related	% of voting share in CoC	contingent claim	mutual dues,	not admitted
by security	by guarantee	party?			that may be set-off	
interest		if applicable				
0	0	No	0	0	0	0
						0
						0
0	0		0	0	0	0

Amount of	Remarks, if
claim under	any
verification	
0	
0	